W.P.(C) NO. 7048 OF 2018

12. 04.02.2019

Learned counsel for the petitioner is directed to put his house in order by paginating his brief parallal to the brief of the Court.

This matter to come up on 18.02.2019.

(K.S. Jhaveri) Chief Justice

(K. R. Mohapatra) Judge

bks/jm